

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bil Energy Systems Limited Date of Commencement of Liquidation: 04-12-2023; List of Stakeholders as on Date: 03-07-2025; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	3278893935	1	3278893935				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	802501144	6	802160603		340541		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	14397611	5	12989397		1408214		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	4095792690	12	4094043935		1748755		